

GOVERNMENT OF INDIA
MINISTRY OF SCIENCE AND TECHNOLOGY
DEPARTMENT OF SCIENTIFIC AND INDUSTRIAL RESEARCH

RAJYA SABHA

UNSTARRED QUESTION No. 3486

(ANSWERED ON 26.03.2018)

IRREGULARITIES IN CIMFR

3486. SHRI JAVED ALI KHAN:

Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

- (a) whether Government has received any complaints from any Member of Parliament and MLAs regarding irregularities and frauds against Director, Central Institute of Mining and Fuel Research (CIMFR), Dhanbad in 2015-16;
- (b) if so, the details thereof;
- (c) whether Government has taken any action against the culprits after conducting an inquiry into alleged irregularities and frauds;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

ANSWER

THE MINISTER OF SCIENCE AND TECHNOLOGY AND EARTH SCIENCES

(DR. HARSH VARDHAN)

- (a) & (b) A complaint dated 15.07.2016 of Shri Abdus Salam, Ex. MLA, Mubarakpur, Azamgarh against Dr. P.K. Singh, Director, CSIR-Central Institute of Mining and Fuel Research, Dhanbad (Jharkhand) was forwarded by Shri Javed Ali Khan, Hon'ble Member of Parliament (Rajya Sabha) vide letter dated 25.07.2016 to Vice-President, CSIR.
- (c), (d) & (e) The complaint was investigated and the allegations were not found tenable by the Competent Authority and matter was closed. The same was communicated to the complainant Shri Abdus Salam, Ex. MLA, Mubarakpur, Azamgarh.
